

House as well as the Government to the killing of innocent Children in the Eastern region of U.P. comprising Sultanpur, Jaunpur and Pratapgarh etc. To-date 30 children have been killed.

News items are daily appearing in the Press about these killings of children which are attributed to wolves and hyenas. The U.P. Government has not taken any action to curb this menace. I along with vedantiji had given notice of a question on June 12 on the subject, besides writing to the P.M. But no action has been taken till date. The Forest Department claims that it is a wolf but even after killing the wolves, children are still being slaughtered. The Government should investigate whether some foreign power has a hand in these murders or some wild animal is stalking and killing these children. Secondly, these killings are going on for the past four months but none of the senior police officers - S.P., D.M. or Commissioner - toured the affected area at night. It is surprising that nobody dare moves in the Eastern region at night in a Maruti Car and if at all somebody ventures out, he is murdered. I will not ask the Home Minister to tour that area because he will go there with escort and nobody would tell him anything. 30 innocent persons have been killed so far. Children in the age group 3-7 years are being killed. The library, of which we had heard a lot, failed to provide us information which was sought 25 days ago. The relatives of the people killed in riots are given a compensation of Rs. 1 lakh each but not even Rs. 5 have been given to the parents of the children who have fallen prey to this menace. I demand that Rs. 1 lakh be paid to the next of kin of all the 60 victims of this menace. Besides, a parliamentary Committee should visit the affected area so that people may relate that tale of woe fearlessly to the committed and restore their faith in the administration. All those found guilty of this carnage should be punished.

MR. DEPUTY SPEAKER : How many more demands you want to make?

SHRI DEVENDRA BAHADUR ROY : The CID must be asked to investigate the cases of all these innocent persons who are languishing in jails on charges of murder and tool. These are my four demands.

SHRI RAJESH PILOT (Daura) : Sir, I do concede that Government need not reply to all the point raised here but some of the points are important and Government must come out with a reply. In case there is no response from the Government, all our endeavour are in vain.

MR. DEPUTY SPEAKER : No, action would be taken thereon.

SHRI RAJESH PILOT : A few days back, the Agriculture Minister had announced in the House that Rs.500 per acre and, Rs.50,000 to the next of kin of those killed in floods in Bihar. As the announcement has been made by a union Minister, he must also clarify, whether it is a policy decision or an adhoc arrangement?

To-day, I want to ask two questions First, our Prime Minister claims to be a well wisher of the farmers. Since independence, it has been the practice to include a person with rural back ground as the Member of the Planning Commission. But in the recently constituted Planning Commission there is not a single person with rural back ground. All the retired officers have been inducted into the Planning Commission. There is not a single Member with rural background. The chairman of the North East Council was always invited to the meetings of the Planning Commission to expose the cause of the hill areas. Shri Ram Vilas Paswan always decried the prevailing system which had remind the country. But what is the position now? The Planning Commission comprises only retired officers with no Member of rural back ground. We also used to associate people from weaker section of society to convey their views before the Planning Commission.

I read in the Hindu to-day that the American Ambassador is presently touring Kashmir. He met the Hurriat leaders and had bend with Shabir Shah. To-day he will meet the military officers and other administrative officers to discuss the law and order situation. It is quite strange for the American ambassador to hold meetings with the administrative officers. It is for the Government to find out the veracity of the newsitem. If the American ambassador...*(Interruptions)*

SHRI MUKHTAR ANIS (Sitapur) : You read 'Hindu' while we read 'The Times of India' and 'The Hindustan Times' where no such newsitem has been published.

SHRI RAJESH PILOT : I want the Government to clarify the position...*(Interruptions)*

MR. DEPUTY SPEAKER : Please do not interrupt.

*(Interruptions)*

SHRI RAJESH PILOT : May be the news item is wrong. But if the American Ambassador visits Kashmir and discusses the Law and Order situation with military officers and the administrative officers, it is not a healthy practice. I only want the Government to clarify the position.

SHRI MUKHTAR ANIS : I want to make a submission about the points raised by Shri Pilot.

MR. DEPUTY SPEAKER : Shri Chaman Lal Gupta wants to speak. You may please sit down.

SHRI CHAMAN LAL GUPTA (Udhampur) : Mr. Deputy Speaker, Sir, the American Ambassador has been meeting the terrorist leaders, holding regular meetings with the political leaders and on top of it he is summoning all the officials of the Government for talks. This exercise is going on for the past one week. Tomorrow, he will visit Udhampur and then Jammu. In this way this unofficial visit has virtually become an official visit. What are his intentions? Four American officials are staying in the guest house in Srinagar for the past one and half month. We would like to know the American intentions vis-a-vis the Kashmir problem?